

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 651/252/ND/2018

In the matter of:

M/s. Manish Kumar Aggarwal

....**Appellant**

Vs.

ROC Ganges Printing Ink Factory (Bombay) Ltd.

....**Respondent**

Under Section: 252

Order delivered on 11.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. SP Singh Chawla, Adv

For the Respondent

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Deepak Anand, Jr. St. Counsel
with Mr. Aayushmaan Vatsyayana,

ORDER

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

